

development of these areas. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

#### **Foreign trips by Ministers**

†1266. SHRI DHARMENDRA PRADHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of foreign trips made by Minister of Central Government and people accorded the status of Cabinet/State Minister during last three years, designation-wise and year-wise;

(b) the details of amount allocated for and spent on these foreign trips by Government, year-wise;

(c) whether it is a fact that the amount spent on foreign trips by Government annually, is ten times more than the one fixed for the purpose;

(d) if so, the reasons therefor; and

(e) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) to (e) Information in respect of the question is being collected and would be laid on the Table of the House as soon as possible.

#### **Extremism in North Eastern states**

†1267. SHRI DHARMENDRA PRADHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Myanmar is fomenting extremism and Jehadi activities in North-Eastern States;

(b) if so, details thereof and steps taken by Government;

(c) whether this matter was discussed during Prime Minister's recent visit to Myanmar; and

(d) if so, the details thereof and reaction of Myanmar?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (d) Reports have appeared from time to time indicating

---

†Original notice of the question was received in Hindi.

the presence of some Indian insurgent groups in the areas along the India-Myanmar border. During the State visit of the Prime Minister to Myanmar in May 2012, the need for enhanced cooperation between security forces and border guarding agencies for securing peace, security and stability in the border areas was discussed between the leaders of the two countries. Both leaders reaffirmed their shared commitment to fight the scourge of terrorism and insurgent activity in all its forms and manifestations. Both leaders reiterated that territories of either country would not be allowed to be used for activities inimical to the other, including for training, sanctuary and other operations by terrorist and insurgent organisations and their operatives.

#### **Extradition treaty with Bangladesh**

1268. SHRI NATUJI HALAJI THAKOR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the extradition treaty between India and Bangladesh has been finalised;
- (b) if so, the details thereof; and
- (c) if not, by when the treaty is likely to be finalised which was discussed at the Second Annual Home Minister's level consultations held in New Delhi in February, 2012?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) It is the policy of the Government to conclude Extradition Treaties with as many countries as possible to ensure availability of fugitive criminals for trial. Negotiations are held through diplomatic channels on the basis of drafts proposed by either side. A draft Extradition Treaty has already been proposed to the Bangladesh for their consideration. The matter has also been taken up at the recent bilateral meetings including the first meeting of the Joint Consultative Commission at the level of Foreign Minister in May, 2012 in New Delhi and the second annual Home Minister's level consultations held in February, 2012 in New Delhi.

#### **Travel advisories for travelling to India**

1269. SHRI A. ELAVARASAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state: